

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT - II)

Item No. 235
(IB)-470(ND)2017
IA/1664/2019, IA/1592/2019, IA/3202/2020,
IA/3750/2020, IA/3053/2020, IA/479/2019,
IA/2444/2020, IA/4181/2020, IA/5148/2020,

IN THE MATTER OF:

Amit Kumar Malik

... Applicant/Petitioner

Versus

M/s. Kindle Developers Pvt. Ltd.

... Respondent

Under Section: 7 of IBC, 2016

Order delivered on 02.02.2021


CORAM:

SHRI ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)

SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)

ORDER

Renotify on 05.02.2021.


(T.S SINGH)
COURT OFFICER